

proposals to set up more industrial estates in order to industrialise places of industrial importance.

In respect of Orissa, the State Government have selected 55 places for setting up industrial estates as indicated below:

Name of District	Name of the places
Cuttack	Cuttack, Jagatpur Jaipur Road, Paradeep, Kendrapara, Ghandikhol, Choudwar, Athagarh, Dharmandal, Darabis.
Sundargarh	Rourkela, Kalunga, Rajgangpur, Kansbahal, Latikhota, Sundargarh.
Sambalpur	Sambalpur Hirakud, Bargarh, Jaharsuguda.
Koraput	Koraput, Rayagada, Jeypore, Nowrangapur, Sunabeda.
Dhenkanal	Angul, Talchar, Dhenkanal, Bhuban.
Keonjhar	Barbil, Keonjhargarh, Joda, Anandpur.
Ganjam	Berhampur Chatrapur Ganjam, Aska Bhanjanagar, Parlakhemandi.
Puri	Bhubanesawar, Jatni, Khurda, Nayagarh Balugon.
Balasore	Balasore Bhadrak.
Bolangir	Bolangir, Titilagarh, Kantabanji.
Kalahandi	Kesinga, Khariar Road, Narlaroad.
Mayurhanj	Rairangpur, Baripada, Baisinga, Kalma Rejlok, Jharpokhoria, Jasipur,
Phulbani	Boudh, Phulbani.

Setting up of Cement Factories in the Country

*369. SHRI K. OBUL REDDY: Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) the number of cement plants for which letters of intent have been given all over the country indicating their locations and how many of them have started construction activities;

(b) whether Government are going to cancel the letters of intent to such factories which have not started construction; and

(c) whether Government are going to give letters of intent to other new entrepreneurs?

THE MINISTRY OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) A Statement indicating details of letters of intent granted for setting up additional capacity in Cement Industry is laid on the Table of the House. [Placed in Parliament Library, See No. Lt. 6206] 83]. Various steps are being taken by those holding letters of intent towards implementation of these letters of intent.

(b) Initial validity of letters of intent is for a period of one year. As and when requests come for further extension, the progress made towards implementation of letters of intent is reviewed and validity of letters of intent extended where only satisfactory progress has been made towards implementation of the letters of

intent. In other cases, the letters of intent are allowed to lapse.

(c) Yes, Sir. The applications received from the entrepreneurs will be considered on merits.

मेरठ के दंगे के दौरान गिरफ्तार किए गए पाकिस्तानी राष्ट्रिक

3958. श्री निहाल सिंह :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) दिनांक 1 जनवरी, 1981 से 31 दिसम्बर, 1982 तक की अवधि के दौरान कितने पाकिस्तानी राष्ट्रिक वीसा पर भारत आये तथा उनमें से कितने पाकिस्तानी राष्ट्रिक रहने के लिये मेरठ गये ;

(ख) ऐसे पाकिस्तानी राष्ट्रिकों की संख्या क्या है जो मेरठ में सितम्बर, अक्टूबर, 1982 में हुए साम्प्रदायिक दंगों के दौरान अपने वीसा की समाप्ति के बाद गिरफ्तार किये गये अथवा खोजे गये ; और

(ग) सरकार ने उनके विरुद्ध क्या कार्यवाही की है ?

गृह मंत्रालय में राज्य मंत्री (श्री निहाल रंजन लास्कर) :

(क) से (ग) 1-1-1981 से 31-12-1982 तक की अवधि के दौरान 4,41,577 पाकिस्तानी वैध वीसाओं पर भारत आये । 31-10-82 को 327 पाकिस्तानी उत्तर प्रदेश के मेरठ जिले में ठहरे हुए थे । इन आकड़ों में वे 82 पाकिस्तानी शामिल हैं जिनके वीसा समाप्त हो गये थे । ऐसे केवल 5 पाकिस्तानी राष्ट्रिय थे जिनके मामलों में मुकदमा चल रहा था ।

Decline in Industrial growth rate

3959. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether during 1982-83 the growth in the manufacturing sector was only 2.5 per cent as compared to 8.2 per cent in 1981-82;

(b) if so, the industries that were affected worst;

(c) what were the causes for the same;

(d) what corrective measures have been taken by Government to improve the situation; and

(e) the targets fixed for 1983-84?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) According to the Index of Industrial Production Base: 1970=100) compiled by the Central Statistical Organisation, the growth rate in the manufacturing sector during April-December 1982 over the corresponding period of the previous year is provisionally estimated at 2.2 per cent. The growth rate during April-December 1981 over the same period of 1980 was 8.0 per cent.

(b) The industries which showed a decline in production during 1982-83 (April-December) are Manufacture of textile; Manufacture of footwears other wearing apparel etc.; Manufacture of leather & fur products except footwear etc.; Manufacture of machinery except electrical machinery; Manufacture of electrical machinery apparatus, appliances supply; Manufacture of transport equipment and Miscellaneous manufacturing industries.

(c) The slower growth rate could be due to differential performance of different industries on account of factors such as power shortages, international market conditions, industrial relations, short-term supply-demand imbalances, etc.

(d) Since 1980, Government have taken several important measures to improve industrial production. These include:

1. Provision for automatic growth at the rate of 5 per cent per annum sub-